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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/172/2016
NAME OF THE PETITIONER(S) : SIRAJUDDEIN MOHAMMED SUBAIR
NAME OF THE RESPONDENT(S) : ALPHA HELICAL PUMPS PVT LTD & 3
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. T.K. Bhasheer
Priyadarshini N
Kurthi

Counsel for Petitioner



2. VINCENT S.

for R1 - R2



ORDER

Counsel for petitioner present. Counsel for R1 & R2 present. The matter is adjourned at request for hearing submissions of both the sides. Put up on 07.02.2018.

-slr-
(S VIJAYARAGHAVAN)
Member (Technical)

-sdr-
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

bc